

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No.2865 of 2021**

Jay Ram Biruli @ Jay Ram Soren Petitioner
Versus
The State of JharkhandOpposite Party

CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : Mr. Anurag Kashyap, Advocate
For the State : Mr. Ravi Prakash, Spl.P.P

Order No.02 Dated- 12.04.2021

Heard the parties through video conferencing

Learned counsel for the petitioner submits that since the petitioner has been arrested, hence, he seeks permission of this Court to withdraw this anticipatory bail application.

Permission accorded.

This anticipatory bail application stands dismissed as withdrawn.

(Anil Kumar Choudhary, J.)